HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)
*****

Subject:- Transfer and Postings of Civil Judges (Junior Division) and attachment of Civil Judges (Junior Division) appointed vide Government Order No. 13833-JK(LD) of 2026 dated 27.10.2026, for undertaking field training.

ORDER

No: 1685 **of 2026/RG** **Dated:** 28 **.10.2026**

In the interest of administration of justice, sanction is hereby accorded to the following:

a) The transfer and postings of the Civil Judges (Junior Division), as specified in **Annexure-"A";**

b) The placement of the Civil Judges (Junior Division), appointed vide Government Order No. 13833-JK(LD) of 2026 dated 27.10.2026, in the courts specified in **Annexure-"B"** for undertaking the field training component, in accordance with the approved guidelines;

c) The attachment of the Civil Judges (Junior Division) appointed vide Government Order No. 13833-JK(LD) of 2026 dated 27.10.2026, to the J&K Judicial Academy, including the two selected candidates specified in **Annexure-"C"** whose appointments are yet to be made;

d) The drawal of salaries of the Civil Judges (Junior Division) positioned in various courts, as specified in **Annexure-"B"**, shall be drawn from the respective courts of their positioning;

e) The temporary transfer of **08 vacant posts of Civil Judge (Junior Division)** from the overall cadre of Civil Judges (Junior Division) to the J&K Judicial Academy, to facilitate the drawal of salaries of the Civil Judges (Junior Division) attached to the Academy, as specified in **Annexure-"C"**, till further orders;

f) The attachment of the Civil Judges (Junior Division) who have been promoted as Civil Judges (Senior Division) vide Order No. 1578 of 2026/RG Dated 10.10.2026, with the Registrar Judicial concerned, as specified in **Annexure-"D"**, where they shall await their further adjustment; and

g) The additional charge of Courts where the Trainee Civil Judges (Jr. Division) have been positioned shall remain with Courts as stated against each, as per **Annexure-"E".**

Note:

1. ***All the officers covered by the orders of transfer, posting, deputation, or attachment, shall report at their respective stations on or before 1st November, 2026. Curtailment of joining time shall be accounted for against the leave account of the officer concerned, in accordance with the applicable rules.***

2. ***The Officers appointed vide Government Order No. 13833-JK(LD) of 2026 dated 27.10.2026, shall transmit their joining reports alongwith the requisite documents to this registry through Concerned Principal District and Sessions Judges where they are presently positioned as per attachment Order issued earlier by Director Judicial Academy.***

3. ***The Principal District and Sessions Judge concerned shall ensure that all the Judicial Officers covered under the order report to their respective stations within the prescribed time.***

By Order.

28/10/26

(M.K. Sharma)
Registrar General

No.: S0178-232 **/RG/GS** **Dated:** 28 **.10.2026**

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
   ..... *for information of their Lordships.*
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Srinagar;
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
5. Director, J&K Judicial Academy, Srinagar;
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
7. Registrar (I.T) Computers, High Court of J&K and Ladakh, Srinagar;
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
9. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
10. Joint Registrar (Judicial), High Court of J&K and Ladakh, Jammu/Srinagar;
11. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar;
12. Concerned Judicial Officers_____;
13. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar;
14. Accounts Officers of both the wings of the High Court;
    ..... *for information and necessary action.*
15. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
16. Incharge Statistical Section, High Court of J&K and Ladakh;
17. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
18. Order File.

28/10/26

Registrar General

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

*****

Annexure A

S. No.	District	Name of the Court	Incumbent Judicial Officer	Judicial Officer Posted
1.	Jammu	4th Additional Munsiff, Jammu	Ms. Hina Parveen Goney	Ms. Roopsi
2.	Jammu	3rd Additional Munsiff, Jammu	Sh. Arvind Manhas	Mr. Lakshay Badyal
3.	Jammu	Additional Mobile Magistrate, Traffic, Jammu	Sh. Shafiq Mushtaq Lone	Ms. Arushi Shukla
4.	Jammu	Munsiff, Jammu	Ms. Rekha Sharma	Ms. Sonali Sharma
5.	Jammu	Forest Magistrate, First Additional Munsiff, Jammu	Sh. Rohit Sharma	Ms. Kritika Sethi
6.	Jammu	Munsiff, Akhnoor	Ms. Arushi Shukla	Ms. Samreen Tibb
7.	Samba	Addl. Munsiff Samba	Ms. Kritika Sethi	Ms. Sanah Badyal
8.	Udhampur	Munsiff, Udhampur	Ms. Neena Thakur	Mr. Varun Kumar
9.	Udhampur	Munsiff/District Judicial Mobile Magistrate (Traffic), Udhampur	Mr. Rishabh Koushal	Ms. Kangna Gupta
10.	Udhampur	Munsiff, Chenani	Mr. Ravinder Singh	Ms. Deepika Sharma
11.	Reasi	Munsiff, Reasi	Ms. Shivali Sharma	Ms. Shavika Gupta
12.	Reasi	Munsiff, Katra	Sh. Vishal Bharti	Sh. Arvind Manhas
13.	Kathua	Munsiff, Kathua	Mr. Viren Magotra	Ms. Bhawana Kesar
14.	Kathua	Munsiff/District Mobile Magistrate (Traffic), Kathua	Ms. Poonam Gupta	Mr. Shyam Kumar
15.	Kathua	Munsiff, Hiranagar	Mr. Lakshay Badyal	Ms. Aastha Sharma
16.	Kathua	Munsiff, Basholi	Ms. Bhanu Bhasin	Ms. Cheena Sumbria
17.	Kathua	Munsiff, Billawar	Mr. Prashant Kumar	Mr. Rishabh Koushal
18.	Kathua	Munsiff/Additional Special Mobile Magistrate, Billawar	Vacant.	Ms. Jaspreet Kaur
19.	Doda	Munsiff, Bhaderwah	Ms. Akanksha Bhagat	Mr. Anurag Khajuria

20.	Doda	District Mobile Magistrate (Traffic), Doda	Sh. Kartar Singh	Ms. Deepshikha
21.	Doda	Munsiff, Gandoh Bhalessa	Charge assigned to Munsiff, Thathri	Mr. Akash Deep Singh
22.	Kishtwar	Munsiff, Kishtwar	Sh. Karan Bijyal	Mr. Viren Magotra
23.	Ramban	Munsiff/ Additional Special Mobile Magistrate, Ramban	Vacant	Ms. Alisha Bhagat
24.	Ramban	Munsiff, Banihal	Ms. Sonali Sharma	Ms. Shivali Sharma
25.	Ramban	Munsiff, Gool	Mr. Ajay	Mr. Waqar Ahmad
26.	Rajouri	Munsiff, Kalakote	Ms. Alisha Bhagat	Sheeraz Akhter Malik
27.	Rajouri	Munsiff, Thannamandi	Ms. Bharti Slathia	Mr. Zirgham Hamid
28.	Rajouri	Munsiff, Budhal	Vacant	Ms. Andleeb Singh
29.	Rajouri	Munsiff, Sunderbani	Ms. Bhawana Kesar	Ms. Akanksha Bhagat
30.	Rajouri	Munsiff/District Mobile Magistrate (Traffic), Rajouri	Ms. Shavika Gupta	Mr. Fazal Ul Haq
31.	Poonch	Munsiff, Mendhar	Ms. Roopsi	Mr. Vikas Bhardwaj
32.	Poonch	District Mobile Magistrate (Traffic), Poonch	Ms. Jaspreet Kaur	Mr. Amandeep Singh
33.	Srinagar	City Munsiff, Srinagar	Ms. Shayesta Nazir	Ms. Tasneem Kawoos
34.	Srinagar	1st Additional Munsiff, Srinagar	Mr. Zirgham Hamid	Mr. Mansoor Ahmad Mir
35.	Srinagar	2nd Additional Munsiff, Srinagar	Mr. Vikas Bhardwaj	Ms. Iram Irtiza
36.	Ganderbal	Munsiff, Ganderbal	Ms. Mahoor	Ms. Rameen Rashid Khan
37.	Ganderbal	Munsiff, Kangan	Mr. Moonis Wahid	Ms. Aiman Amin
38.	Budgam	Munsiff, Budgam	Ms. Tasneem Kawoos	Mr. Usman Khurshid
39.	Budgam	Munsiff, Magam	Ms. Rabiya Snober Gulzar	Mr. Amaan Nissar
40.	Anantnag	Munsiff/District Mobile Magistrate (Traffic), Anantnag	Mr. Anurag Khajuria	Mr. Manzar Muneer
41.	Anantnag	Munsiff, Anantnag	Mr. Arshad Aziz Qureshi	Ms. Rahila Rashid

42.	Anantnag	Munsiff, Shangus	Mr. Fazal Ul Haq	Ms. Bharti Slathia
43.	Anantnag	Munsiff, Aishmuqam	Mr. Shyam Kumar	Mr. Younis Hamid
44.	Kulgam	Munsiff, Kulgam	Mr. Akash Deep Singh	Ms. Rabiya Snober Gulzar
45.	Kulgam	Munsiff, Qazigund	Mr. Aastik Verma	Ms. Hina Parveen Goney
46.	Pulwama	Munsiff, Pulwama	Ms. Danishta Shafi	Mr. Muneer Ahmad Bhat
47.	Pulwama	Munsiff, Pampore	Ms. Uzma Amin	Ms. Mahjabeen Akhter
48.	Pulwama	Munsiff/ Additional Special Mobile Magistrate, Awantipora	Sh. Muneer Ahmad Bhat	Ms. Aarizoo Javaid Rather
49.	Shopian	Munsiff, Shopian	Mr. Mohd. Waseem Mirza	Mr. Ravinder Singh
50.	Baramulla	Munsiff, Baramulla	Mr. Hiteshwar Kesar	Mr. Akash Deep
51.	Baramulla	Munsiff, Boniyar	Vacant	Mr. Ajay
52.	Baramulla	Munsiff, Tangmarg	Mr. Waqar Ahmad	Mr. Nissar Ul Haq Khan
53.	Baramulla	District Mobile Magistrate (Traffic), Sopore	Mr. Usman Khurshid	Mr. Arshad Aziz Qureshi
54.	Bandipora	Munsiff, Bandipora	Mr. Amandeep Singh	Mr. Prashant Kumar
55.	Bandipora	Munsiff, Sumbal	Ms. Rahila Rashid	Ms. Mahoor
56.	Kupwara	Munsiff, Kupwara	Ms. Iram Irtiza	Mr. Aastik Verma
57.	Kupwara	Munsiff, Handwara	Sh. Altaf Ahmad Mir-II	Ms. Meghna Mohan
58.	Kupwara	Munsiff/ Additional Special Mobile Magistrate, Kralpora	Mr. Mansoor Ahmad Mir	Mr. Moonis Wahid
59.	Jammu	Principal Magistrate, JJB Jammu	Ms. Himani Parihar	Mr. Vishal Bharti
60.	Samba	Principal Magistrate, JJB Samba	Ms. Cheena Sumbria	Ms. Arusa Chowdhary
61.	Kathua	Principal Magistrate, JJB Kathua	Vacant	Ms. Bhanu Bhasin
62.	Udhampur	Principal Magistrate, JJB Udhampur	Mr. Man Mohan Kumar	Mr. Kartar Singh

63.	Reasi	Principal Magistrate, JJB Reasi	Ms. Mahjabeen Akhter	Ms. Rekha Sharma
64.	Rajouri	Principal Magistrate, JJB Rajouri	Ms. Arusa Chowdhary	Mr. Ahtzaz Ahmed
65.	Poonch	Principal Magistrate, JJB Poonch	Ms. Saloni Anand	Mr. Mohd. Waseem Mirza
66.	Ramban	Principal Magistrate, JJB Ramban	Vacant	Mr. Mahavir Singh
67.	Doda	Principal Magistrate, JJB Doda	Ms. Shilpa Dogra	Mr. Karan Bijyal
68.	Kishtwar	Principal Magistrate, JJB Kishtwar	Vacant	Mr. Man Mohan Kumar
69.	Ganderbal	Principal Magistrate, JJB Ganderbal	Ms. Farah Bashir	Ms. Uzma Amin
70.	Budgam	Principal Magistrate, JJB Budgam	Mr. Shahber Ayaz	Mr. Towfeel Ahmad Mir
71.	Anantnag	Principal Magistrate, JJB Anantnag	Mr. Ahtzaz Ahmed	Ms. Fakhar-un-Nissa
72.	Kulgam	Principal Magistrate, JJB Kulgam	Vacant	Ms. Saloni Anand
73.	Pulwama	Principal Magistrate, JJB Pulwama	Ms. Fakhar-un-Nissa	Ms. Mainaaz Qadir
74.	Shopian	Principal Magistrate, JJB Shopian	Vacant	Mr. Mudasir Bashir
75.	High Court Jammu	LRP	Vacant	Mr. Hiteshwar Kesar For further adjustment in Gram Nyayalaya
76.	High Court Jammu	LRP	Vacant	Ms. Jyoti Kataria For further adjustment in Gram Nyayalaya
77.	High Court Srinagar	LRP	Vacant	Mr. Altaf Ahmad Mir-II For further adjustment in Gram Nyayalaya
78.	High Court Srinagar	LRP	Vacant	Ms. Farah Bashir For further adjustment in Gram Nyayalaya

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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Annexure B

S. No.	District	Name of the Court	Incumbent Judicial Officer	Trainee Civil Judge (Jr. Div) positioned S/Shri
1.	Jammu	Munsiff/Additional Special Mobile Magistrate, R.S Pura	Ms. Samreen Tibb	Ms. Kritika Jain
2.	Jammu	Munsiff, Bishnah	Ms. Sanah Badyal	Ms. Stanzin Itzes Chosket
3.	Samba	Munsiff/Addl. Special Mobile Magistrate, Samba	Ms. Rashi Verma	Ms. Vasudha Sharma
4.	Udhampur	Munsiff/Additional Special Mobile Magistrate, Udhampur	Mr. Akash Deep	Mr. Divyam
5.	Udhampur	Munsiff, Majalta	Ms. Andleeb Singh	Ms. Muskan Puri
6.	Reasi	Munsiff/ Additional Special Mobile Magistrate, Reasi	Ms. Aastha Sharma	Mr. Anshul Lal Sharma
7.	Kathua	Munsiff, Mahanpur	Ms. Kangna Gupta	Ms. Anchal Gupta
8.	Doda	Munsiff/ Additional Special Mobile Magistrate, Doda	Charge assigned to DMM (T), Doda	Ms. Riju Gupta
9.	Doda	Munsiff, Thathri	Sh. Mahavir Singh	Ms. Shikha Jamwal
10.	Kishtwar	Munsiff/ Addl. Special Mobile Magistrate, Kishtwar	Ms. Deepika Sharma	Ms. Shweta Shavan
11.	Ramban	Munsiff, Ukhral	Mr. Manzar Muneer	Ms. Sharida Rashid
12.	Rajouri	Munsiff/ Additional Special Mobile Magistrate, Thanna Mandi	Ms. Jyoti Kataria	Ms. Rasleen Kour
13.	Rajouri	Munsiff, Kotranka	Ms. Deepshikha	Mr. Amar Kumar

14.	Poonch	Munsiff/ Additional Special Mobile Magistrate, Surankote	Ms. Meghna Mohan	Mr. Vatsalya Chadha
15.	Srinagar	3rd Additional Munsiff, Srinagar	Mr. Varun Kumar	Mr. Amjed Iqbal
16.	Srinagar	Munsiff/ Additional Special Mobile Magistrate, Pantha Chowk	Ms. Mainaaz Qadir	Mr. Gaurang Resutra
17.	Ganderbal	Munsiff/ Additional Special Mobile Magistrate, Ganderbal	Charge assigned to Munsiff, Ganderbal	Mr. Syed Sibtain Mehdi
18.	Budgam	Munsiff, Chrar-e-Sharief	Ms. Aiman Amin	Mr. Dawood Ahmad Bhat
19.	Budgam	Munsiff/ Additional Special Mobile Magistrate, Beerwah	Sh. Towfeel Ahmad Mir	Mr. Tarush Kumar Oberoi
20.	Anantnag	Munsiff, Dooru	Ms. Aarizoo Javaid Rather	Mr. Zahir Irshad Butt
21.	Anantnag	Munsiff/ Additional Special Mobile Magistrate, Pahalgam	Charge assigned to Munsiff/Additional Special Mobile Magistrate, Aishmuqam	Ms. Saiqa Sharief Khan
22.	Kulgam	Munsiff/ Additional Special Mobile Magistrate, Kulgam	Mr. Sheeraz Akhter Malik	Ms. Shazia Manzoor
23.	Kulgam	Munsiff, D.H Pora	Mr. Nissar Ul Haq Khan	Mr. Syeed Faheem
24.	Pulwama	Munsiff, Tral	Mr. Amaan Nissar	Mr. Mohd Sala Ud Din
25.	Shopian	Munsiff/Additional Special Mobile Magistrate, Shopian	Ms. Rameen Rashid Khan	Mr. Abaid Ullah
26.	Baramulla	Munsiff, Dangiwacha	Mr. Younis Hamid	Mr. Shuhab Shabir
27.	Baramulla	Munsiff, Chandoosa	Charge assigned to Munsiff, Tangmarg	Mr. Mohmad Aleem Syed

28.	Bandipora	Munsiff/ Additional Special mobile Magistrate, Bandipora	Charge assigned to Munsiff Bandipora	Ms. Ufaq Mushtaq
29.	Kupwara	Munsiff, Tangdhar	Charge assigned to Munsiff, Kralpora	Mr. Mudasir Fazal Dader

Exercise of Judicial Magistrate Powers

The officers positioned in various courts under this order as per above table shall exercise the powers of Judicial Magistrate First Class within their respective districts of positioning, strictly for the following purposes and subject to the applicable statutory provisions and rules:

a) **Recording of Statements:** Recording of statements under Section 164 of the Code of Criminal Procedure, 1973, or Section 183 of the Bharatiya Nagarik Suraksha Sanhita, 2023, as applicable.
b) **Supervision of Sealing of Contraband:** Supervising the sealing of seized contraband in accordance with the provisions of the Narcotic Drugs and Psychotropic Substances (Seizure, Storage, Sampling and Disposal) Rules, 2022.
c) **Attestation of Affidavits:** Attestation of affidavits in accordance with the applicable provisions of the Oaths Act and other relevant laws.

Other roles/functions to be performed by such officers shall be as per approved guidelines issued by High Court from time to time.

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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Annexure C

1. Candidates appointed vide Government Order No. 13833-JK (LD) of 2026 dated 27.10.2026.

S. No	Name of Trainee Civil Judge (Junior Division) S/Shri
1.	Ms. Deekhsha Sharma
2.	Ms. Sonam
3.	Ms. Manvika Koshal
4.	Ms. Priyanka Bhardwaj
5.	Ms. Anamika Angral
6.	Ms. Sahiba Banotra
7.	Ms. Sanyogita Saini
8.	Ms. Tania Mahajan

2. Candidates selected vide Government Order No. 6639 -JK(LD) of 2026, Dated. 25- 05-2026 whose appointment orders are yet to be issued.

S. No.	Name of Trainee Selected candidates S/Shri
1.	Mr. Abdul Nafeh Rehmani
2.	Ms. Nusrat Kabir

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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Annexure D

S. No.	Name Of the Officer	Place of Attachment
1.	Shri Rohit Sharma	Registrar Judicial, Jammu
2.	Ms. Rashi Verma	
3.	Ms. Shilpa Dogra	
4.	Ms. Poonam Gupta	
5.	Ms. Neena Thakur	
6.	Ms. Himani Parihar	
7.	Shri Shafiq Mushtaq Lone	
8.	Ms. Shayesta Nazir	Registrar Judicial, Srinagar
9.	Shri Shahber Ayaz	
10.	Ms. Bazila Bashir	
11.	Ms. Danishta Shafi	

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

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Annexure E

S. No.	District	Name of the vacant Court	Additional Charge assigned to
1.	Srinagar	Additional Special Mobile Magistrate, Pantha Chowk	Addl. Mobile Magistrate Traffic, Srinagar
2.	Srinagar	3rd Additional Munsiff, Srinagar	Principal Magistrate, JJB Srinagar
3.	Ganderbal	Additional Special Mobile Magistrate, Ganderbal	Munsiff Ganderbal
4.	Baramulla	Munsiff Dangiwacha	Principal Magistrate, JJB Baramulla
5.	Baramulla	Munsiff Chandoosa	DMM(T), Sopore
6.	Kupwara	Principal Magistrate, JJB, Kupwara	Sub Judge/ Special Mobile Magistrate, Trehgam
7.	Kupwara	Munsiff Tangdhar	Munsiff Kralpora
8.	Bandipora	Additional Special Mobile Magistrate, Bandipora	Muniff Bandipora
9.	Bandipora	Principal Magistrate, JJB Bandipora	Principal Magistrate, JJB Ganderbal
10.	Shopian	Additional Special Mobile Magistrate, Shopian	Munsiff Shopian
11.	Kulgam	Munsiff, D.H Pora	Munsiff Kulgam
12.	Kulgam	Additional Special Mobile Magistrate, Kulgam	Principal Magistrate, JJB Kulgam
13.	Pulwama	Munsiff Tral	Additional Special Mobile Magistrate, Awantipora
14.	Budgam	Additional Special Mobile Magistrate, Charar-i-Sharief	Principal Magistrate, JJB Budgam
15.	Budgam	Additional Special Mobile Magistrate Beerwah	Munsiff Magam
16.	Anantnag	Munsiff Dooru	Principal Magistrate, JJB Anantnag
17.	Anantnag	Additional Special Mobile Magistrate, Pahalgam	Munsiff, Aishmuqam
18.	Jammu	Additional Munsiff, R.S. Pura	Munsiff R.S Pora
19.	Jammu	Munsiff Bishnah	Addl. Special Mobile Magistrate Traffic, Jammu
20.	Kathua	Munsiff Mahanpur	Munsiff, Basohli

21.	Samba	Additional Special Mobile Magistrate, Samba	Addl. Munsiff Samba
22.	Reasi	Additional Special Mobile Magistrate, Reasi	Principal Magistrate, JJB Reasi
23.	Udhampur	Munsiff Majalta	DMM(T) Udhampur
24.	Udhampur	Additional Special Mobile Magistrate, Udhampur	Principal Magistrate, JJB, Udhampur
25.	Kishtwar	Additional Special Mobile Magistrate, Kishtwar	Principal Magistrate, JJB, Kishtwar
26.	Ramban	Munsiff Ukhral	Principal Magistrate, JJB, Ramban
27.	Doda	Munsiff Thathri	Principal Magistrate, JJB Doda
28.	Doda	Additional Special Mobile Magistrate, Doda	Principal Magistrate, DMM(T) Doda
29.	Poonch	Additional Special Mobile Magistrate, Surankote	Principal Magistrate, JJB Poonch
30.	Rajouri	Munsiff Kotranka	Munsiff Budhal
31.	Rajouri	Additional Special Mobile Magistrate, Thanamandi	Munsiff Thanamadi